

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

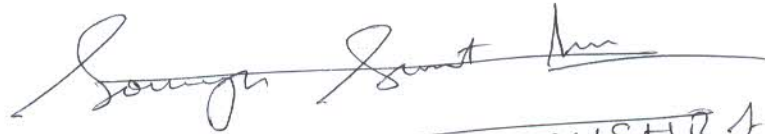
C.P.No.151/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY, 2018, 10:30 A.M.

Name of the Company		Sarkar & Choudhury Enterprises Pvt.Ltd.-Vs-Mackintosh Burn Ltd.	
Under Section		58/59	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

For ~~Authorised~~ ~~Intestate~~ ~~PLD~~



~~SOUMYA SUSHIL MISHRA~~
~~PRACTISING COMPANY SECRETARY~~

- (1) MR. ABHIRAJIT MITRA, Sr Adv
- (2) MR. RATNANKO BANERJI, Sr Adv
- (3) MS. IRAM HASSAN, Adv
- (4) MR. DEBARJAN MANDAL, Adv.
- (5) MR. DEBAYAN SEN, Adv

} FOR
Petitioner
Jinan
16/7/2018

- 1) Mr. P. C. Sen, Sr. Adv.
- 2) Mr. Raj Ratna Sen
- 3) Mr. Anirban Ray
- 4) Mr. Anup Nath Bhattacharyya
- 5) Mrs. Sayani Das.
- 6) Ms. Sreedama Biswas

} for the
Respondents
Biswas
16/07/2018

ORDER

The Ld. Counsel for the petitioner and respondent is present.

Heard in part. Ld. Senior Counsel on the side of the Petitioner filed rejoinder to the reply of supplementary affidavit. It is received, subject to the direction of the Hon'ble Supreme Court judgment.

For want of time and as requested list it on 18/07/2018 at 12 o'clock.

(Ji
Me

Sd